

Filing No. BA/8541/2020

Ganesh Bhuiya Vs The State of Jharkhand

Advocate's Name- Mr. Pran Pranay

Defects:-

9. (i) Execution of the petitioner differs from his name at vak.
- (ii) Name of P.S. at opening para of impugned order, differs from FIR.
- (iii) Duly certified T/C of Pg-12 may be filed.